GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:5738
ANSWERED ON:03.05.2000
CONSIDERATION ZONE FOR PROMOTIONS
PRAVEEN RASHTRAPAL

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the procedure adopted by the Government to fill up vacancies of General quota in a particular cadre, in case candidates are not available within the normal consideration zone; and
- (b) the criteria for making extended consideration zone for general candidate which is required to fill up balance vacancies?

Answer

MINISTERO FSTATE OF DEPARTMENT OF PERSONNEL ANDRAININGAND DEPARTMENTOF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

(SMT. VASUNDHARA RAJE)

(a) & (b): The instructions issued by Department of Personnel and Training provide that the zone of consideration would comprise officials equal to twice the number of vacancies plus four. Normally, the aforesaid arrangement indicates the outer limit and the zone is generally not extended beyond the limit. However, if there are specific provisions in this regard in the relevant Recruitment Rules, these have superior authority over the general instructions issued by the Department of Personnel and Training. Also, occasionally, if adequate number of eligible candidates possessing the qualifying service etc. for promotion to a higher grade in any service/grade are not available, the administrative Ministries/Departments are free to seek relaxation of the condition to tide over the situation if permissible in terms of the relevant Recruitment Rules. These proposals are considered on their individual merits in consultation with the UPSC, whenever needed.